

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TESP/TCSA/NO. 539/(MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. *Honest Security services*  
*vs*  
*HDIL Leisure Pvt. Ltd.*

SECTION OF THE COMPANIES ACT: 433 & 434 OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
70	<i>Sahil Gandhi</i> <i>(for Respondent)</i> <i>19/4/17</i>	<i>AOR</i>	

Order

CP 539/I&BP/NCLT/MB//MAH/2017

At request of the parties, list this matter on 25.7.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)